

[Shri Madan Pandey]

also Lack of roads in this area and a bridge on Badi Gandak and non-conversion of narrow gauge line is the main cause of the pitiable condition of this area.

Years back, the late Prime Minister Smt. Indira Gandhi had laid the foundations stone of a rail-road bridge on Badi Gandak between Chhitauni and Bagaha but construction work has not made any headway. This has caused not only unrest among the people but also national loss due to non-development of the area.

In the interest of all-round development and industrialisation of this area and national security, I request that construction of the proposed rail-road bridge between Chhitauni and Bagaha stations of North-Eastern Railways, which has been pending for quite a long time, should be completed and the gauge of the Railways line from Muzaffarpur to Bagaha and Gorakhpur to Chhitauni should be converted so as to pave the way for the development and industrialisation of this area.

- (iii) Drought condition in Himachal Pradesh and need for more financial assistance for meeting the loss to crops, etc.

SHRI K. D. SULTANPURI (Simla) : Mr. Deputy-Speaker, Sir, due to failure of rains in Himachal Pradesh, all the crops are withering and people are feeling helpless. Crops have been totally remove and because of heavy losses the condition of the people is so bad that they cannot have even two square meals a day. I, therefore, demand that the Government should pay more money as compensation to remove unrest among the people and the Railways should provide concession in freight to apple-growers and seed-potato growers of Himachal Pradesh in the same way as concession has been provided to sugarcane-growers so that the people of hill areas who are agriculturists may be benefited. This work should be done on priority basis. I would request the Minister of Agriculture to pay immediate attention to this demand.

- (iv) Need to sanction additional central assistance for early completion of the upper Kolab Multi-purpose project in Orissa

SHRI K. PRADHANI* (Nowarangpur) : The Upper Kolab Multi-purpose Project, Orissa, on completion, would have an installed capacity of 240 MW and irrigation for a net area of 1.10 lakhs acres. The first unit of power generation was anticipated to be commissioned by the end of the Sixth Plan. But it has not been completed so far.

The Sixth Plan outlay for Upper Kolab irrigation project was only Rs. 8 crores. With this limited outlay it was not possible to complete the project during the Sixth Plan period. It was estimated that with an additional outlay of Rs. 5 crores over and above the plan outlay of Rs. 8 crores, it would have been possible to provide irrigation to about, 12,000 acres at the end of the Sixth Plan in Koraput, a tribal district. The completion of this project needs the urgent attention of the Government of India.

Government of Orissa has requested the Union Minister of Irrigation for a central assistance of an additional Rs. 5 crores for this project. I urge upon the Government of India to sanction the additional required amount for the early completion of the Upper Kolab Multi-purpose Project.

[English]

- (v) Demand for grant of permission to instal Son-et Lumiere at Konark

SHRIMITI JAYANTI PATNAIK (Cuttack) : Mr. Deputy Speaker, Sir, at present the Sun temple, Konark, is lighted from four corners. The Government of Orissa have proposed to Archaeological Survey of India for granting permission to have *Son-et Lumiere* at Konark. Permission is being refused primarily on the ground that it was a temple. In a clarification to the

*The Speech was originally delivered in Oriya.

Archaeological Survey of India, the State Government have maintained that King Narasingh Dev had built this temple not only for the Sun God but also as a memorial heralding his victory from north to south. Konark is not a living memory any more. In fact, installation of sound and light will have a binding effect on the visitors to stay at Konark which will increase its acceptability. It may be relevant to mention that sound and light system has been installed in Red Fort where a living mosque exists. Such a system has also been allowed in certain other places in the country. It would, therefore, be in the larger interest of the conservation of the temple, increasing its acceptability and promotion of tourism if formal permission is accorded for installation of *son-et-lumiere*.

As such, I request the Hon. Prime Minister to grant permission for installation of *son et lumiere* at Konark.

(vi) Need to complete the fencing of India-Bangladesh Border

SHRI CHINTAMANI JENA (Balasore) : The villagers of Indo-Bangladesh Border on Bangladesh side are armed with self-loading rifles and 303 guns are determined to resist the fencing of the border by India, resulting in an average forty to fifty Bangladeshi is entering into India from Bangladesh daily, which became a matter of great concern. Even though the Government of India have decided to erect fencing ultimately the work has been stopped due to exchange of fire by the Bangladesh Border Security Forces. It is reliably ascertained that the Border Security Force of Bangladesh are imparting training to these villagers to resist the fencing by India using automatic fire arms. If the work of fencing is stopped it will ultimately be great threat to the nation's security.

I would, therefore, request the Government to start the fencing of the border and complete it at the earliest to protect the security of the nation.

(vii) Need to replace the existing manual telephone exchange at Diamond Harbour with an automatic telephone exchange and connect it with Calcutta through micro-wave

SHRI AMAL DATTA (Diamond Harbour) : Sir, about two years ago a programme of upgrading the telephone exchange of Diamond Harbour was supposed to be taken up with the two-fold object of installation of an automatic exchange in place of existing manual exchange and also to connect the exchange to Calcutta through micro-wave system.

At the request of the communications department, the West Bengal Government at its own expense constructed a black top approach road to the telephone exchange wide enough to carry loaded trucks in order to facilitate the building Programme within the telephone exchange. Although the road work was taken up and completed more than a year ago the exchange is yet to be upgraded as programmed. The telephone authorities at Calcutta have stated that the new automatic exchange equipment has not been and will not be available for quite some time more. This is happening inspite of the fact that new telephone exchange was to have been delivered in course of 1983. This dilatoriness on the part of the telephone department has created great frustration amongst the local people.

The Minister of Communications should take an early action to get the automatic exchange equipment installed at Diamond Harbour without delay.

(viii) Need to advise Planning Commission to provide more funds for digging wells and for lift irrigation from Defence Channel canal in the border area of Jammu

SHRI JANAK RAJ GUPTA (Jammu) : Sir, I want to raise a question of grave importance namely the situation that has arisen because of the non-availability of adequate irrigation facilities in the border area of Jammu. There are no adequate facilities for